

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/10842/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11^{TR} November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 9953/2024 dtd. 04.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 06.11.2024 till the morning of 11.11.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/10843 /A dated 11.11.2024

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

CR 11/11/2024
REGISTRAR (VIGILANCE)

[Signature]